

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 22.07.2024 AT 10:30 AM

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO</b>	IA (IBC)/1510/2024 IA (IBC)/1511/2024 in Company Petition IB/98/95/2024
<b>NAME OF THE COMPANY</b>	A.L. Sudarshan Constructions Company Ltd
<b>NAME OF THE PETITIONER(S)</b>	Canara Bank
<b>NAME OF THE RESPONDENT(S)</b>	Mrs. A Vijaya Lami
<b>UNDER SECTION</b>	95 of IBC

**ORDER**

**Company Petition IB/98/95/2024**

**Present:** Ld. Counsel Mr. Viswajit for the Petitioner.

Ld. Counsel Mr. G. Bhupesh for the Respondent.

Report received by the Respondent. For filing of objections to the RP report and Counter to the main CP, **matter is adjourned to 18.09.2024.**

**IA(IBC)/1510/2024**

**Present:** Ld. Counsel Mr. Viswajit for the Applicant.

This application has been moved for condoning the delay in filing of RP report. Keeping in view the averments made in the application, delay is condoned. Accordingly, this application is allowed and disposed of.

**IA(IBC)/1511/2024**

**Present:** Ld. Counsel Mr. Viswajit for the Applicant.

This application has been moved to take on record the RP report. Keeping in view the averments made in the application, report is taken on record. Accordingly, this application is allowed and disposed of.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**